(b) the names of the Asian countries which he thinks can use their good offices to persuade China to stop developing nuclear arms?

CaUing Attention

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) Answering questions by newsmen about the reported request by some MPs to Government to severe diplomatic the relations with China, the Minister of External Affairs had said that it would be useful to maintain contacts with the People's Republic of China through diplomatic channels. Replying to a separate question he had said that we should always hope that China would, change her present policies and would cooperate with other Asian countries for peace and stop developing nuclear arms which constituted a threat to peace.

DEFEAT OT INDIAN CANDIDATE IN ELECTION OT JUDGES TO WORLD COURT AT THE **HAGUE**

300. SHRI THILLAI VILLALAN: Will the Miniser of EXTERNAL AFFAIRS be pleased to state the circumstances and reasons for the defeat of the Indian candidate in the election of judges to the World Court at the Hague?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFATRS (SHRI SURENDRA PAL SINGH) : The General Assembly and the Security Council held elections on 27th October, 1969 to fill five vancacies that will occur in 1970 on the International Court of Justice. The Indian candidate lost to the candidate of Dahomey by 62 votes to 69 in the General Assembly, and by 6 votes to 9 in the Security Council after six ballots.

The decision at the last moment of the African Group of 41 States to vote for the candiate of Dahomey on the ground that Africa is under-representted in the Court resulted in the loss to the Indian candidate of the African vote which were expected for him before the entry of the African candidate. Also the rival Asian candidate from Thailand reduced to some extent the support expected for the Indian from Asian coutries.

ia Noon

GALLING ATTENTION TO A MA-TTER OF URGENT PUBLIC **IMPORTANCE**

EtEPOKTED FAILURE OF THI DEAL TO SUPPLY WAGONS TO THE U.S.S.R.

SHRI A. G. KULKARNI (Mairashtra) : Sir, I call the attention

of the Minister of Foreign Trade to the reported failure of the deal to supply wagons to the U. S. S. R.

to a matter of vrgent public importtmce

THE MINISTER OF FOREIGN-TRADE (SHRI B. R. BHAGAT): Sir,

a Protocol was signed on 13-3-1968, between the State Trading Corporation and Machinoimport of U.S.S.R., envisaging the supply of 54,000 wagons from India to the U. S. S. R. built to Russian specifications, during the period 1969-70 to 1975-76, starting with 2,000 wagons in the first year and going upto 10,000 wagons per year from 1972-73.

The STC forwarded their commercial offer to Machino-import on 15-9-68. Thereafter a delegation comprising representatives of the STC and the manufacturers visited Moscow during the month of November/December, 1988 and had detailed discussions with their Soviet counterparts. An agreement wa* arrived at on the technical aspects of the proposed transaction, but no agreement could be reached on the price.

However, negotiations at various levels continued, and eventually another Soviet team arrived in New Delhi on 19-10-1969 to resume the commercial talks with the STC and the wagon builders.

The Soviet delegation indicated that they would be prepared to contract for 26,000 wagons starting with 2,000 in 1971 and going upto 9,000 in 1975, with prices negotiated each year. However, no agreement could be reached on the price and the Soviet delegation has returned to Moscow.

It is true that as at present there is an impasse in the wagon negotiations. We expect nevertheless that the Soviet Delegation wiH on its return to Moscow submit its report to their Government. We will await their further reaction in the matter.

We are naturally disappointed that these negotiations have not yet yielded a satisfactory contract between STC and Machino-import. We are no doubt interested in this contract as a means of maximising our exoort earnings. But it would not be correct to say that in case this contract fails to materialise, our wagon building industry will be faced with unemployment or lean order books. We hav

not built up any extra capacity to meet the Soviet order. The current export orders indicate a reasonably bright future for the vagon industry.

The prospects of our being able to compete internationally in meeting the rolling stock requirements of other countries gives us the hope that the installed capacity in the wagon building industry will be well utilised. As the House is aware many Asian, African, Latin American and East European countries are expanding their rail road capacities and the STC already has export orders >)f about Rs. 15 crores for the next two y ;ars. We expect to be able to augment, 3 the coming years, our export earning from this important and efficient indust y.

SHRT A. C. KULKARNI: Sir, as far as this dea to supply wagons to Russia is concerned, the original announcement about this deal was made in the year 1966. So, for the lasi three years, the discussions are going on.

SHRI B. R. BHAGAT: Not 1966.

SHRI A. 0. KULKARNI: The announcement w is made in Delhi in 1966. Perhaps if you want, I can show it from I my record.

SHRT B. R BHAGAT: The protocol | was signed in 1968.

SHRI A. G. KULKARNI: The protocol might have br :n discussed for another two years; I am n it concerned with that. The announcemen was made in 1966.

SHRI B. R BHAGAT: It was signed in January ic '53; I want to correct it.

SHRT A. C;. KULKARNI: So, the announcement was made in 1966.

SHRI B. R. BHAGAT: No, no.

SHRI A. G. KULKARNI: Not the protocol: I sa d tlie announcement by the Russian Prim' Minister wa' mad'* in 1966 that they w:e going to purchase 54,000 wagons. But 1 :ave that aside. That is a very n"gligib" point.

SHRT LOK WATH MISRA COtissa): That was a loUtical announcement to create a Russian lobby here.

" SHRI'A. G KULKARNI: I am going to the most ir iportant point of it.

MR. CHAIRMAN: Please put your question.

SHRI A. G. KULKARNI: I am putting it, Sir. In a Galling Attention matter of such a serious nature, the Government has to be put in the proper perspective. Otherwise, they will not under stand it and we will not understand it. What I wanted to say is that this is one of the classical examples *of* amateurish diplomacy and salesmanship, both, because right from 1966, the Ministers at the top of their voices have been saying "This has been done, that has been done, this has been sold" and so on. This is not a salesmanship indulged in by a mature Government like the Government of India or by a mature country like India. g=

MR: CHAIRMAN: Now, what is the question? There are other Members also who want to put questions.

SHRI A. G. KULKARNI: I am coming to the question. Unless that per-pective is painted, the actual position cannot be highlighted.

MR. CHAIRMAN: No, Mr. Kulkarni, if you take a long time in painting the perspective, other Members will be denied their right to put questions.

SHRI A. G. KULKARNI : I am sorry Sir. I will take the minimum time. I shall now go to the more serious part of my question. What I want to know is, the specifications in this order arc rigid because the temperatures and the tolerances mentioned were "minus 4a to plus 40" and some material has to be imported in this connection. So, why has not the Government of India, while negotiating this order highlighted this point that there would be some development expenditure to develop this prototype? The Government of India has not highlighted this point that even the Russians have not got the prototype and they are asking for some material which is not available here. Sir. in this connection, I want to know whether this hitch or difficulty arose on two groundsone is the element of subsidy and the other ground is the political ground. I want to know from the Government what WHS the exact price offered by the Russians or the Machino-import to the Indian manufacturers or the S. T. C, as the price has been worked out at Rs. 1.16,000. And here is Government of India's amateurism in their export policy . . .

a discussion, please. You put the questions for is though the Government says that there is no clarification and get the answers. Other hon. Members also want to put questions. Otherwise, create unemployment, the employment the whole day will be taken up.

SHRI A. G. KULKARNI: Again I submit, Sir, that I am prefacing my question with a certain . . .

(Interruptions)

MR. CHAIRMAN: I think the hon. Members are right; they are entitled to say that they suou dalso have a chance of putting questions.

SHRI A. G. KULKARNI: If all these people sit silent and allow me to speak, I will finish in 5 minutes.

MR. CHAIRMAN: Please finish,

SHRI A. G. KULKARNI: They a_{re} encouraging mc to reply to them.

MR. CHAIRMAN: But that is not the procedure for Calling Attention.

SHRI A. G. KULKARNI: Okay, Sir. I want to know whether the element of subsidy, which is 20 percent as announced has created the hitch in the deal with Russia and, if so, whether henceforward the Government in its export policy will not at all disclose the element of subsidy, because it has become an open secret to all th¹; foreign buyers—Russia, the U.K. and the U.S.A. And that is why in Japan they have got a policy, ...

MR. CHAIRMAN: You have to put the question.

SHRI A. G. KULKARNI: So, the question is, the Government of India should follow Japan in giving indirect subsidies and not announce subsidies in this way. Secondly. I want to know whether the Russian Government is utilising this deal to presssurise our Government for the purchase of aircraft from them. This has been widely reported in the Press. Sir, a committee of the Government of India appointed by the Civil Aviation Ministry has found that the TU-134 aircraft is not suitable for this country. I want to know categorically from the Government whether they will not at any cost budge in its policy to give preference to them in the matter of aircraft because of their pressure in the matter

MR. CHAIRMAN: Mr. Kulkarni, I this is not of purchase of these Wagons. Sir, my last point write-off of the order and that it is not going to situation in West Bengal is very delicate. For the wagon-builders who have got orders, this would have given more opportunities of employment. I want to know from Government whether it will take a serious view of this employment potential and sell its wagons to other countries initead of hankering after Russia.

> SHRI B.R.BHAGAT: Sir, the honour-able Member has misunderstood the whol« thing by confusing the dates. I tried to correct him that it is January, 1968, not January, 1966. I think many of the misunderstandings from which he suffered have arise from this confusion.

> SHRI LOKANATH MISRA: No, not the decision. The political announcement was made in 1966.

SHRIB. R. BHAGAT: I say it is January, 1968.

SHRI LOKANATH MISRA: No, there was a political announcement . . .

SHRI B. R. BHAGAT: Why are you jumping up?

SHRI LOKNATH A. MISRA: Mr. Cliairman, Sir, he is misleading the

MR. CHAIRMAN: Please let him clarify.

SHRI B. R. BHAGAT: If I mislead the House, I will pay the penalty. I liave to correct the statement made by hirn- I say the anouncement was made for the first time in January, ig68, not January, 1966, and there has not been any undue delay. It is a very big order. Hundreds of crores of rupees over a period of ten years are involved. Therefore, protracted negotiations are very neeessary. As I have explained there is no difficulty because we have orders from many other countries. As I have said, Rs. 15 crores -worth of orders are coming. We will get orders from other countries. So, the question of meeting the unutilized capacity in the country is always there before us and we are trying to diversify our exports. We will take care of that. As regards the question of subsidy, we do not give any subsidy. I ' want to correct it. We do not give any

subsidy on a ly export. It is the export assistance to meet certain drawbacks and difficulties. W do not give any subsidy. There is a woi d of difference. I want the House to take it from me. Let us give up the idea c t subsidy. Compensatory assistance will certainly be provided in order that the export takes place. We take the wagon ind istry as a whole. It does not go on coatra't to contract basis. It goes on the industry as a whole on the basis of any special difficultie, that it may be facing. And in this the question of subsidy or any other tiling was never in dispute. That is oar own internal matter. That is not a question of cispute.

SHRI A. a KULKARNI: Sir, ...

MR. CHAIRMAN: Mr. Kulkarni, please sit down Let him finish the answer. Has the Minister finished his answer?

SHRI B. R BHAGAT: Yes, Sir.

SHRI A. G KULKARNI: Sir, the Governent is jiving them an incentive...

SHRI M. M. KAUL (Nominated): What is the inc tntive?

SHRI C. D. PANDE (Uttar Pradesh): Sir, the honu: able Minister has made an assertion, has made a great point, by saying that the Protocol was signed January, IQSS. But it is common knowledge, everybody knows, that the idea was mooted by the Russian Prime Minister three years ai*o and there was a great controversy. Even when Mr. Patil said something tha' this was not feasible, the people said, 'Mr. Patil, you are a reactionary." Thal was in 1966. Therefore, do not go by t ie date of Protocol...

MR. CHAIRMAN: What is the question? Come to hat.

SHRI C. D PANDE: Sir, this is the background of the question. Now the question is whethe" the Government will make a fresh thinking, a fresh assessment, of the utility of thf so-called rupee area. The rupee exchange is a fraud on this country. There are thi East-European countries including RUSH a . . .

MR. CHAIRMAN: What is the question? Put your question.

SHRI C. D- PANDE: . . .which are purchasing su< a things which can be passed on to other countries with profit. They are

purchasing things cheap here. And what after all is the rupee exchange? The rupee exchange is nothing but a barter in international trade. Even the dollar exchange is a barter. Therefore, the whole question of trade and good relations with Russia should be re-examined.

As far as the order of the wagons is concerned, may I know from the honourable Minister what price was paid by South Korea? South Korea is the only country which has so far placed the highest order for wagons. The order has been for over 1,000 wagons. Now I want to know whether the same price is being offei ed by Russia or whether Russia is asking offer less. Will the Minister also assure the House that in no case will this strangling character of Russia to purchase 26,000 wagons induce us to purchase their outmoded third class aeroplanes?

SHRI B. R. BHAGAT: The honourable member speaks of the common knowledge about 1966. It may be his special knowledge, it is not common knowledge because the deal was not there before January, 1968...

SHRI C. D. PANDE: I will challenge it,

MR. CHAIRMAN: Please let him finish.

SHRI B. R. BHAGAT: Sir, here in a purley commercial matter, the honourable Member has introduced a political bias. I am not going to answer all that poitfeal bias. I want to maintain that whatever trading arrangement we have with any country, whether it is the rupee area or it is the hard currency area or South Korea or anywhere, it is absolutely based on our commercial interests, on the basis whether it is advantageous to our national economy or not. It applies to all. Therefore, io say that one arrangement is fraud and another is something else, is not a commercial judgment. It is a bias which the honourable Member has shown.

SHRI A. G. KULKARNI: Sir, on a point of order. My point of order is the last two speakers have been asking very specifically what price has been offered by Russia. The Minister is not at all replying to that. Does he not want us to remain here? We will walk out if he is not goiing to reply to our specific question. What is he going to say on this?

SHRI B. R. BHAGAT: Most of the | questions of the honourable Members were not specific . . .

MR. CHAIRMAN: Now there is a specific question.

SHRI A. G. KULKARNI: He must reply to that.

MR. CHAIRMAN: The honourable Minister may consider this specific question.

SHRI B. R. BHAGAT: If honourable Members ask straightforward questions I can do it. If they go on with long things, they should expect a long reply. Let me clear the position. The wagons required for South Korea or any other place are of four wheels, but Russia wanted an entirely different type of wagons. These cannot be connected. But if the honourable Member wants to know the price paid by South Korea . . .

(Interruptions)

SHRIMATI YASHODA REDDY (Andh-a Pradesh) : On a point of order. The honourable Member has asked a specific question. .

SHRI B. R. BHAGAT: I am answering that.

SHRIMATI YASHODA REDDY:

Wi" yyj assure us that whatever you are doin il "iis regard wi" not be political, but absolutely commercial and for the good of the country? Answer the question.

SHRT B. R. BHAGAT: I am answering that.

MR. CHAIRMAN: I have already put that question to him. There is no point of order in this.

SHRI A. G. KULKARNI: Sir, I haye been asking that question from the very beginning and he is avoiding it.

MR. CHAIRMAN: Mr. Kulkarni, please sit down

SHRI B. R. BHAGAT: For an agreement of 1,050 the total price paid was Z crores. . . .

SHRI A. G. KULKARNI: What about the offeof Russia? I asked about the price of wagons for Russia. Mr. Chairman, Sir, you please ask him to place before us what Russia has offered. I am asking this question from the beginning. MR. CHAIRMAN: You say whatever you want to.

SHRI B. R. BHAGAT: Yes, Sir. As for the price offered by the Soviet Union...

SHRIMATI YASHODA REDDY: It is the least.

SHRIB. R.BHAGAT:...it is our practice that we do not disclose the price till we sign the agreement and it is not in the national interest. Take any deal, private or public, of any country...

SHRI A. G. KULKARNI : What is the national nterest?

SHRI B. R. BHAGAT: While negotiating any deal, they do not boradcast the price. It is not in the national interest. That is why I am not announcing it

SHRI LOKANTH MISRA: Sir, on a point of order. Thei Minister, according to the Rules of the House, can only take protection under one pretext, that is, in the national interest. But here he does not take that. He has said that it is not in accordance with our practice. We do not want the exact price. ., (Interruptions) We do not want the exact price from him. What the House demanded to know was...

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): The House never demanded.

SHRI LOKANATH MISRA: I am part of the House. If Mr. Gujral is sitting here with closed eyes and feel? safe in his Government.! only bless him. Mr. Kulkarni is a part of his Party. A senior Minister of State proc'aims on the floor of the House that the House does not demand it. I do not know what is his definition of the 'House'. The point is that there is almost a semi-unanimous demand in the House whether the price compares favourably with the price that was paid by South Korea, whether it is less or more; that must be disclosed.

SHRI B. R. BHAGAT: Sir, his auestion is different. He now asks whether the price is favourable as compared with other prices.

MR. CHAIRMAN: You clarify the position.

SHRI B. R. BHAGAT: As I said, the specifications of he wagons were entirely different, by tht Soviet Union and other countries. Then fore naturally the prices cannot be compared. I can only say that whatever price \i as offered by us in the negotiations was an economic price and a correct price in our interests. I am not concerned with any other prices.

SHRI M. N. KAUL: Sir, on a point of order. The hon. Minister is quite correct when ht says that the prices that are being negotiated in commercial transactions by one side or the other are not disclosed. Bi t certainly the House is entitled to know vhat is the percentage or the margin of di Terence.

SHRI B. R. BHAGAT: The difference is quite large, I c in say that (Interruptions).

SHRIN. SRIPAMA REDDY(Mysore): Sir, I would like to ask the hon. Minister through you whether I am right in taking that this wagon d^al which has been advertised for the last j or 4 years as coming to the help of our 1 ngineering industry in a very big way and saving us from recession has been given u 1 for good. Am I correct in that? That is r Limber one. Secondly, the papers have already reported that we have insisted on the j rice of Rs. 1 lakh but the Russian Government is prepared to pay only Rs. 50,000. May I know whether this report is correct or not? Thirdly, I would like to know whether this deal was in any way connected with the purchase of TU-154 plarjis which are outdated. I want answers to these three things.

SHRI B. R. Bl 1AGAT: Sir, I will not comment on the irice that has been mentioned in the prss because it is another way of giving it As I said, we have already bvilt up e {port orders and our field is diversified anc our industry is in a position to mee I the expanding export tiemand. So the 1 Langer to the industry is sot there and the unutilised capacity can be utilised. Then there was no connection between the wac on deal and the planes at any time.

SHRI M. S. GURUPADASWAMY (Mysore): Sir. I im sure that this wagon deal wouM have meant a significant stride in the expansion of our trade with the Soviet Union. (Interruption) I want trade vyith all the co ntrirs of the world, so far as I am coni erned, I do not make a distinction. The Minister just now said that we have readied an impasse. May I

take it that this impasse is not an eternal impasse or there is any scope for further negotiation with the Soviet Union? As I understand, the price is linked with the specifications given by the purchasing party; they are not divorced from each other. Therefore, I assume that in all such negotiations efforts have to be made by Government in respect of the price according to specifications and there is link between the price and other matters. But I do maintain that there is a link...

MR. CHAIRMAN: Mr. Gurupadaswamy, he has said that there is no link. You please put your question.

SHRI M. S. GURUPADASWAMY: I am making out my case, Sir; I hope you will bear with me for a while. There is a link. After all a protocal has been signed; it is a normal practice and specifications have been suggested by the Soviet authorities. A certain assumption has got to be made in respect of the price factor. I take it that all these things have been gone into as a preliminary exercise. Now we have been told that there has been a breakdown in the negotiations, at lea't a temporary breakdown. As the Minister has put it, there is great disparity between the prices quoted by both the parties. I understand there is a report recenty that since the negotiations have failed on the commercial plane, the Government of India or the Soviet authorities are tryinsr to take it up at the political level. This is just importing politics through a wagon deal. But I might submit that this is a very dangerous practice to follow. Therefore I want to be assured by the Minister whether it is a fact. . .

MR. CHAIRMAN: That is all right. Please put a question.

SHRI M. S. GURUPADASWAMY: It is a very important matter, Sir. T am not asking questions unnecessarily. Therefore I would like to know from the hon. Minister whether there is such a danger of importing politics through the wagon deal.

SHRI B. R. BHAGAT: I can only request the hon. Member not to believe newspaper repirts or other rumours. As I said, there has never been any politics. If there is any politics, it is from the interested quarters. This is merely a commercial deal and it will be finalised only if it is in our national interests.

SHRI K. S. CHAVDA (Gujarat): Sir, the main question is regarding the price. I will put a straight question to the hon. Minister. Will the hon. Minister of Foreign Trade assure this hon. House that the Government of India will not enter into the contract with Russia if the prices offered by Russia are not economical? Secondly, how many Russian delegations came to India and how many more are likely to come? How many Indian delegations were sent by the Government of India and how many more are expected to be sent for the export of these 54,000 wagons? Also, how much time was taken and is likely to be taken to enter into this contract? Then how much expenditure was incurred for that up till now?

SHRI B. R. BHAGAT: Sir, he has asked four questions. He wants an assurance that we will not give an uneconomic price to the Soviet Union. I think the record and the protracted negotiations with •the delegations going there or their delegations coming here will show that we are doing nothing but entering into a commercial deal. The price that we have offered is an economic price and we will accept only an economic price. What more does he Want? Then he asks: What is the expenditure? Sir, the STC is negotiating this commercial deal and I avn not in a position to give the information bout the actual expenditure they liave incurred on this particular thing. It is rather difficult to isolate this from other items of expenditure (Interruptions) About the number of delegations that will be going from here or that will be coming here from there, how can I say about the future? If there is any necessity, a delegation might go or come; but there may not be any necessity also.

SHRI K. S. GHAVDA: How much time is he likely to take to enter into the contract with Russia for these wagons? I mean, how much time was taken so far?

SHRI B. R. BHAGAT: As I said, if you can count the number of months from January, 1968, up to this day, you can have it. I have to count it also now.

SHRI M. K. MOHTA: May I know from Ihe hon. Minister whether the Government of India would insist on the Russian Government that the Russian Government may invite global tenders? In that case we may have a chance of giving

our own tender along with the competitors iiom all over the world and of convincing them that our prices will not be out of line with world prices. Secondly, is it a fact that this is an absolutely new type of wagon which has not been manufactured even in Russia and that the Russians want us to develop something new without even paying the development costs? Is it a fact or not?

SHRI B. R. BHAGAT: The hon. Member is right when he says that so far there has been no such offer from any other country. This is a very special type of wagon and I would like the house to appreciate this. His information is correct; no other country has come forward. I would not venture to advise the Russian Government in the matter of their commercial practices, but if they go in for global tenders, certainly we will see that we participate in it.

SHRI LOKANATH MISRA: The hon. Minister said that the protocol which was signed in 1968 did not materialise. May I know, Sir, whether this is the only protocol which was signed by the Government of India and the Russian Government but was not honoured, or are there any other specimens of ths type—number one—and number two, may I know, Sir, whether the Govenment of India has given sufficient thought to the matter of giving assistance even to exports to countries which earn only Indian rupees and not foreign exchange? I can understand their subsidising or giving assistance in the matter of exports to countries to earn hard foreign exchange, but in the case of countries, Which only give you back or pay money' in your own currency, or trade on the basis of the barter which is imposed on you, what is the particular significance of giving special assistance in such export trade?

SHRI B. R. BHAGAT: It seems the hon. Member is questioning the varacity of our rupee trade arrangements. Thi* has been going on since it was entered into and it is a fact that this has provided for the opening up of our exports to an enormous extent. The House should appreciate that in the matter of free market economy, which the hon. Member is very fond of, whereas with the free trade countries we have had trade deficits to our disadvantage with the free trade countries, there is at least a balance of trade with these

Interruptions)

Let him hear he answer I do not want to be interrupted If the hon. Member does not appreciate t] e economic significance of what I am saying, I cannot help it. I am saying, S f, that the arrangements with the free market economies or with the rupee trade treas have their own advantages and di .advantages. Therefore, Sir, to pick out one and say that this is bad and that is a !1 right is not fair. If we have only been dependent upon free market economies our trade deficit would have been gapir * still, and the hon. Member would < ome up again and say, "Beg money from outside." So we do not want to depi nd on any one country or a set of coun ries. We are aiming at self-reliance in days to come. We are diversifying our 1 rade with all countries so that we achieve a viable conomy and there is at least; balance in our external trade. It is a fact ir which is in our favour to trade with the other countries.

SHRI LOKA1N ATH MISRA: My point was that your « ports are going to earn only Indian ruffes and not any foreign currency, also hr rd currency. If they only want to throw them away, then they can throw them sway at throwaway prices in any country arid dump them there.

SHRI M. N. KAUL: They are not doing it.

SHRI LOKANATH MISRA: They are doing it. Th; t is what they are doing. But what I want :;d to know was this. If they are going tc earn foreign exchange, which we so mucli need, then there is some justification for .'iving export assistance. But to countries, which give us only Indian money, what is the special significance of giving assistance? That was my question and if he does rot understand my question, he is naturally incapable of giving a proper reply on the floor of the House.

SHRI B. R. BHAGAT: It is wrong to say that we are: ending our goods out to to these Bupee pa ment areas at throwaway prices. Time and again it has been said in the House th: t the terms of ti ade with these areas are i mrely commercial and economic. There is nodiing like throw away prices. Right from the day now it is-a decade we begai to trade with the socialist countries the < bjection is being raised.

The objection was raised ten years ago and the same objection is raised today and I am quite sure that in the next year, in 1970, this same objection will be raised.

to a matter of urgent public importance

SHRI LOKANATH MISRA: Well truth is truth and it has to be repeated, or people indulging in falsehood.

SHRI CHITTA BASU (West Bengal): May I know, Sir, from the hon. Minister whether it is not a fact that orders were placed with the wagon builders in West Bengal in anticipation of the finalisation of this deal and subsequently certain orders have been cancelled? If it is so, what steps Government propose to take so that the wagon-building industry in West Bengal is not starved of

SHRI B. R. BHAGAT: Sir, the five suppliers were all the time involved in the negotiations. There were no orders placed for this particular deal which have been cancelled.

SHRI CHITTA BASU: I have asked another question whether they are being starved of some orders.

MR. CHAIRMAN: Mr. Banka Beharv Das.

SHRI CHITTA BASU: Sir, he has not answered fully. He was still answering but he was stopped.

SHRI B. R. BHAGAT: As for the orders, I have said that we have orders worth Rs. 15 crore s and this order is distributed to all the wagon builders and it is not a question of any particular concern starving.

SHRI BANKA BEHARY DAS (Orissa): Sir, the Minister is correct when he says that politics should not be brought into commerce. I entirely agree with him but is it not a fact that both the wagon deal with the Soviet Union and the aircraft deal with America or Soviet Union are not being finalised and that gives ample scope for everybody to think that there is political link-up in it. If they had finalised one at least, we could have understood. Now it has been said by the press in the country that the Russians are offering a little more than Rs. 50,000 while the actual cost of production is above one core of rupeees. Even if they are not prepared to give a figure just now would they deny that there is this mrgin of about ioo

[Shri Banka Echa>y Das] per cent between the cost of production end the price offered by the Soviet Union and say that this is far from the truth? Ihe moment he gave the figures in respect of South Korea he gave an indication that this is the figure though it is of a different type. Is it the proposition of the Government that only in the case of deals wnich have been finalised they will divulge the rates and in the case of deals which are under negotiation they will not divulge the rates? May 1 also know if it is not a fact that the representa-tiv u(the Heavy Engineering Corporation, which is a public sector undertaking, were called to Delhi and they were asked to diversify their production? They were pressurised I kuovv, because the officers connected with production in the Heavy Engineering Corporation has told me that they were pressurised to lower the price only to suit the interest of the Soviet Union and this was when the Heavy Engineering Corporation is already in difficulties and they will be in further difficulties if thii was done. I want to know whether this is a fact or not.

SHRI B. R. BHAGAT: There is no question of Pressurisation and we will not accept any pressures.

SHRI BANKA BEHARY DAS: It is not that I am asking. My question was about your pressurising the.

SHRI B. R. BHAGAT: Kindly hear the answer. Even if the Heavy Engineering Corporation were asked, well, they are an institution and we can ask the advice of any organisation, particularly of an organisation which is directly in the public sector. So the question of Pressurisation is not there. Similarly, there is no relation between the non-purchase of aircraft and the wagon deal not going through. It is for entirely different reasons. The hon. House knows that there aas been delay in the purchase of the aircraft. Offers from not only this side but from that side also have come in. Technical examination is going on; detailed evaluation is proceeding. And whenever a proper proposal comes up a decision would be taken. So to say that the two are linked is absolutely incorrect. The two are not linked at all.

What was the third point ? I forget just now

SHRI BANKA BEHARY DAS: That was about the price published in the press. Are you going to say that that is completely wrong?

SHRI B. R. BHAGAT: I have said that the difference between the price we have offered and the price they have offered is large and if we accepted that price it will mean quite a heavy loss to us.

to a matter cf urgent public importance

MR. CHAIRMAN: Mr. Godey Murahari and that will be the last. We have had enough.

DR. BHAI MAHAVIR (Delhi): You assured me, Sir, that I will be given a chance.

SHRI GODEY MURHARI (Uttar Pradesh): I would like Io know from the Government the number of countries to which the Government is supplying wagons and tlicir names and also whethe: the prices that they are offering us are comparable to the prices that are being offered by the Soviet Union considering the fact that the type of wagons the Soviet Union wants is completely different from the wagons probably that we are supplying to other countries. I would like to know the comparable prices and also the countries to which we are already supplying and also the countries to which we are likely to supply.

SHRI B. R. BHAGAT: We have so far supplied to Hungary, Ceylon and South Korea. The offers which we have accepted are from Burma, Poland, Hungary again, Sudan and Iran. Although I can give the total value and the number I would like to say that the price in each case is commercial price which has been determined by us, negotiated and agreed to. These two cases are not comparable because it is just like a donkey and a horse. You cannot compare the two.

SHRIMATI YASHODA REDDY: Mr. Chairman, Sir, you said you will give me a chance

MR. CHAIRMAN: No more. We have had enough. Papers to be laid on the Table.

DR. BHAI MAHAVIR: You said you will call me after him. None from our side has been permitted.

श्री जगदम्बी प्रसाद यादव (बिहार): चेयरमैन साहब, आप किसी किसी पार्टी के नाम पर पूरी पार्टी में से एक को भी चान्स नहीं देते । एक आदमी को भी आप नहीं बलाते ।

श्री समापति : वक्त हो चुका, कोशिश की गई है मगर हर सवाल पर सारे लोग नहीं बोज सकते हैं। (Interruptions)

श्री जगदम्बी प्रसाद यादव : कार्लिंग अटे न्यान पर आपने वर्जनों अदामियों को सवाल पूछने का टाइम विया लेकिन एक भी आदमी हमारी पार्टी से बोलने नहीं पाया। (Interruptions)

यदि हल्ला करके ही बोलने । मौका ले लिया जाये तो हर समय खड़े होकर हल्ला किया जायेगा।

{At this stai», Shri :I.R. Bhagat left the House)

DR. BHAI M JiAVIR: I would like to know just two or three things.

AN HON. MEMBER: But the Minister has gone away.

MR. CHAIRMAN: Let us stop it here

DR. BHAI MAHAVIR: When you have permitted me, how is it that the Minister is not here

(Ii terruptions)

MR. CHAIRMAN: We are taking such a long time over this that. . .

DR. BHAI MAHAVIR: But the question is, when the Chair has permitted me, how can the Minister go away?

(At this stage, Shri B. R. Bhagat came back)

SHRI AKBAR ALI KEW (Andhra Pradesh): You lad called for papers to be laid on the Ts ble.

MR. CHAIRMAN: Yes, I had called for papers to be laid j that is why he left. Now, let us get alongwith the business.

(Interruptions)

DR. BHAI MAHAVIR: Are you withdrawing the permission thatyougaveme?

REFERENCE To DEMONSTRATIONS INSIDE THE COURT

SHRIMATI YASHODA REDDY (Andhra Pradesh : Sir, I would like to draw your atten;ion to what was don

yesterday at the court. Sir, the courts are temples of justice in the country. You are a great luminary and you know what will happen if the temples of justice are interfered wilh in this way. I appeal to the Prime Minister that this sort of thing should not be done. I say democracy is not safe in the country. If even the courts are interfered with, it is a mattei of great shame. (Interruptions). There were demonstrations held yesterday inside the court and i t is very...

to a matter of urgent

public importance

MR. CHAIRMAN: Ihave not allowed you to mention 'his matter.

SHRI K. S. CHAVDA (Gujarat): But this is a very serious matter.

MR. CHAIRMAN: No, no. So far as the Calling Attention is concerned I think we have finished. But if the House desires, we can have two more questions by those two Members and nothing more.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED EAILURE OF THE DEAL TO SUPPLY WAGONS TO THE U. S. S. R.—contd.

श्री जगदम्बी प्रसाद यादव : मैं मंत्री महो-दय से जानना चाहता हूं कि जब रशिया से वैगन के बारे में कान्ट्रेक्ट चल रहा था, उसकी एन्टिसिपेशन में अपने यहां वैगन बनाने वालों को कितनी जगहों में और कितना वैगन बनाने की, स्पेशल वैगन बनाने की, अनुमति दी और अभी तक कितने वैगन बन कर तैयार हो चुके हैं। आपने अभी कहा है कि अगर रशिया न भी ले तो हमको दूसरे देशों से आईर है और आपने साथ ही साथ यह भी कहा है कि रशिया ने जो स्पेशल वैगन बनवाया उस तरह के वैगन की किसी जगह से डिमान्ड नहीं है। तो अगर रशिया से गेन के करार में फलियर हुआ तो उसका क्या निराकरण होगा। एक बात और साथ में जानना चाहता हूं कि आपने अभी तक कितने वैगन एक्सपोर्ट किये हैं ?

श्री बी॰ आर॰ भगत: सवाल यह है कि रिश्या से अग्रीमेंट साइन नहीं हुआ तो हम वैगन काहे को बनायेंगे।